

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:707  
ANSWERED ON:07.02.2017  
Development of Border Roads  
Devi Smt. Rama

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Members of Parliament have any role in monitoring the utilisation of funds for Border Roads Development;
- (b) if so, the details thereof;
- (c) the provisions for checking the arbitrary expenditure in this regard;
- (d) whether the Government proposes to entrust the monitoring work under the said fund to Members of Parliament as per structure of the schemes sponsored by the Ministry of Rural Development; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJU)

(a) to (e): No proposal to entrust the monitoring of utilisation of funds for Border Roads Development to the Members of Parliament is under the consideration of the Government. However, under the Border Area Development Programme (BADP), State Governments monitor the BADP schemes through the District Level Monitoring/Vigilance Committees, where Local Members of Parliament and MLAs are represented.

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